

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) to (c) The information is being collected and will be laid on the Table of the House.

Setting up of Tribal Council at Ranchi

3318. SHRI JAGADISH JANI: Will the Minister of WELFARE be pleased to state;

(a) whether Government propose to set-up a tribal Council at Ranchi;

(b) if so, by when such a tribal Council is likely to be set-up; and

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRIMATI SUMATI ORAON): (a) Tribes Advisory Council has already been constituted in Bihar as per the provisions of Fifth Schedule to the Constitution. The Council was re-constituted by State Government in 1986.

(b) and (c) Do not arise.

Anticipated gap between demands and supply of drinking water within Delhi by 1991 and 2001....

3319. SHRI KRISHNA KUMAR BIRLA: Will the Minister of URBAN DEVELOPMENT be pleased to refer to answer to Starred Question 75 given in the Rajya Sabha on the 26th February, 1988 and state;

(a) what are the areas of Delhi most affected with the shortage of drinking water supply;

(b) what is the anticipated rise in the demand of drinking water by 1991 and 2001 and with the existing source of drinking water and the rate of growth in the city's population, what is the anticipated gap between demand and supply by 1991 and 2001; and

(c) what is the strategy, if any, formulated by Government to meet the city's drinking water demand to the maximum?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) DWS&SDU have reported that areas situated at the tail-end of the distribution system and some of pockets situated at higher elevation face some shortage of water during summer months. Some curtailment of water in the areas falling under the command of Wazirabad and Chandrawal Water Treatment Plants has also taken place due to present shortage.

(b) and (c) The assessed requirement of water in Delhi by 1991 is 592 mgd and 1024 mgd by 2001. The anticipated gap between demand and supply during the said years cannot be anticipated at this stage. Govt. is maintaining a continuous liaison with the State Govts. of U.P. & Haryana with a view to taking such steps as may be practicable for maintaining supply of water to the city as close to the demand as possible.

Japanese offer of assistance for by-products programme of SAIL

3320. SHRI V. NARAYANASAMY: Will the Minister of STEEL AND MINES be pleased to state;

(a) whether it is a fact that Japan has offered massive assistance to Steel Authority of India for its by-products programme in the coming year; if so, what are the terms thereof; and

(b) whether any agreement to that effect has been signed between SAIL and Japan?

THE MINISTER OF STEEL AND MINES (SHRI MAKHAN LAL FOTEDAR): (a) No, Sir.

(b) Does not arise.

Simplification of the import procedure of Iron and Steel

3321. SHRI V. NARAYANASAMY: Will the Minister of STEEL AND MINES be pleased to state;

(a) whether Government propose to simplify the procedure for import of iron and steel to avoid delays in imports;